#### **ANNEXURE-B**

# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. N o	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingen t claims	Amount of claims not admitted	Amount of claims under verificati on	Details in Annexure	Rem s, if
		No. of claims	Amount	No. of claims	Amount					
1.	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	Annex-1	
2.	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	1.2	-	Annex-2	
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)		-	-	-	-	-	-	Annex-3	
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	37,27,896	2	37,27,896	-	-	-	Annex-4	
5.	Operational creditors (Workmen)	-	-	-	-	-	-	ANG KUM PATOR - NO	Annex-5	

6.	Operational creditors (Employees)	-	-	<u>-</u>	-	-	-	-	Annex-6	- 1
7.	Operational Creditors (Government Dues)		-	-	-	ē	-	-	Annex-7	-
8.	Operational Creditors (other than Workmen and Employees and Government Dues)	-	-	•	-	-		-	Annex-8	-
9.	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	Annex-9	
	Total	2	37,27,896	2	37,27,896					-





#### Annexure – 1

### Name of the corporate debtor: Sintra Limited;

Date of commencement of CIRP: 25/02/2022; List of creditors as on 17/03/2022;

## List of secured financial creditors belonging to any class of creditors

	Nam e of credit or	Details of claim received		Details of claim admitted							Amoun t of any mutual dues, that may be set off	Amoun t of claim not admitte d	Amount of claim under verificat- ion	Remar If any
		Date of receipt	Amount claimed	Amount of claim admitted	Natu re of clai m	Amount covered by Security Interest	Amount covered by the guarante e	Wheth er related party?	% of voting share in CoC					
	-		-	-	-				-	-	-	-	-	
+	-	-		-	•	•	-	-		-	-	-	-	



